

FORM A
PUBLIC ANNOUNCEMENT
(Under Regulation 9 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

**FOR THE ATTENTION OF THE CREDITORS OF
BLUEWHEEL INFRASTRUCTURES PRIVATE LIMITED**

RELEVANT PARTICULARS		
1.	Name of corporate debtor	BLUEWHEEL INFRASTRUCTURES PRIVATE LIMITED
2.	Date of incorporation of corporate debtor	08/04/2008
3.	Authority under which corporate debtor is incorporated / registered	Companies Act, 1956 / ROC, Hyderabad
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U45100KA2008PTC045965
5.	Address of the registered office and principal office (if any) of corporate debtor	1-10-3/1, Boorugu Vihar, Begumpet, Hyderabad – 500 016
6.	Insolvency commencement date in respect of corporate debtor	Date of order is 18/06/2021 (order copy made available to IRP on 23/07/2021)
7.	Estimated date of closure of insolvency resolution process	19/01/2022
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Rajkumar Sarda IBBI/IPA-001/IP-P-01777/2019-2020/12740
9.	Address and e-mail of the interim resolution professional, as registered with the Board	H.No. 24, Asbestos Colony, opp. Vikrampuri, Secunderabad – 500 009 rajsarda@gmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	1-10-3/1, Boorugu Vihar, Begumpet, Hyderabad – 500 016 Bluewheel.arp@gmail.com
11.	Last date for submission of claims	06/08/2021
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Will identify on verification of books of accounts
13.	Names of Insolvency Professionals Identified to act as Authorized Representative of creditors in a class (Three names for each class)	-NA-
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	Weblink: https://ibbi.gov.in/home/downloads Physical Address: Not applicable

Notice is hereby given that the National Company Law Tribunal Hyderabad, has ordered the commencement of a Corporate Insolvency Resolution Process of the BLUEWHEEL INFRASTRUCTURES PRIVATE LIMITED on 18/06/2021 (Order made available to IRP on 23/07/2021).

The creditors of BLUEWHEEL INFRASTRUCTURES PRIVATE LIMITED are hereby called upon to submit their claims with proof on or before 06/08/2021 to the Interim Resolution Professional at the address mentioned against column No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No.13 to act as authorised representative of the class (specify class) in Form CA - Not Applicable at Present.

Submission of false or misleading proofs of claim shall attract penalties


Sd/-



Rajkumar Sarda

Interim Resolution Professional

Registration No.: IBB/IPA-001/IP-P-01777/2019-2020/12740

Date : 26/07/2021

Place: Hyderabad

[illegible]

PUBLIC ANNOUNCEMENT (Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016 FOR THE ATTENTION OF CREDITORS OF SURYACHARA ENERGY AND INFRASTRUCTURE PRIVATE LIMITED (NATIONAL COMPANY)	
1. Name of Corporate Debtor	Suryachara Energy and Infrastructure Private Limited
2. Date of Incorporation of Corporate Debtor	04-11-2005.
3. Authority Under Which Corporate Debtor is Incorporated / Registered	Companies Act, 1956, with Registrar of Companies, Hyderabad.
4. Corporate Identity No./Limited Liability Identification No. of corporate debtor	U4011002005CP004037
5. Corporate Registered Office and Principal Office (if any) of Corporate Debtor	Suryachara House, Plot No. 111, Road No. 76, Jubilee Hills, Hyderabad, Telangana PIN-500033.
6. Insolvency commencement date in respect of Corporate Debtor	Date of order: 16-07-2021. Date order made available: 23-07-2021. 12.01.2022
7. Estate date (as defined in insolvency resolution process)	Radhachandra Ramamadhava Reddy BIBIM/PA-001/P/14/07/2020:01/19/12/20
8. Name and registration number of the insolvency resolution professional acting as interim resolution professional	Dr. N. S. Bhat, SBI, TS, LWS, Hyderabad, apartment No. 16, No. 16, Near Ramayyasa, Panchsathi colony, Marikonda, Hyderabad-500082, Telangana. Umanishankar120819@gmail.com
9. Address and e-mail of the interim resolution professional, as registered with the Board	Dr. N. S. Bhat, SBI, TS, LWS, Hyderabad, apartment No. 16, No. 16, Near Ramayyasa, Panchsathi colony, Marikonda, Hyderabad-500082, Telangana. Umanishankar120819@gmail.com
10. Address and e-mail to be used for correspondence with the interim resolution professional	Dr. N. S. Bhat, SBI, TS, LWS, Hyderabad, apartment No. 16, No. 16, Near Ramayyasa, Panchsathi colony, Marikonda, Hyderabad-500082, Telangana. Umanishankar120819@gmail.com
11. Last date for submission of claims	06-08-2021.
12. Classes of creditors, if any, under (duly) admitted to the (SBI) of section 23, controlled by the interim resolution professional	The name the creditors: Not applicable as per the information available with interim Resolution Professional.
13. Names of Insolvency Professionals acting as an Authorized Representative of creditors in claims (Reserve list of creditors)	Not applicable as per the information available with interim Resolution Professional.
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